

report of the Central Team has been considered by the Inter-Ministerial Group (IMG) on 26th November 2009 and thereafter, is to be placed before High Level Committee (HCL) for approval of assistance from National Calamity Contingency Fund (NCCF).

With regard to drought 2009, an Inter-Ministerial Central Team visited the affected areas for an on-the-spot assessment on 3rd -6th November, 2009. IMG will consider the report of the Inter-Ministerial Central Team shortly, and thereafter, it will be placed before High Level Committee (HLC) for approval of assistance from NCCF.

Provident card number

1470. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the decision of Labour Standing Committee and Indian Labour Conference for giving one provident card number to each beneficiaries could not be implemented; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b) The Employees' Provident Fund Organisation (EPFO) earlier planned the allotment of a unique Provident Fund number called the Social Security Number (SSN) for members/subscribers of EPFO.

The project under which the Social Security Number was initially planned has since been reviewed and a revised project implementation plan has been developed in collaboration with National Informatics Centre (NIC). It is currently being implemented since April, 2008. Under, the revised strategy a de-centralised approach has been adopted with member-databases and application with each office of EPFO and hence Provident Fund Card number *i.e.* SSN is not mandatory for getting services from EPFO and existing numbers itself will be sufficient for obtaining the services. However, after computerisation of all the offices of EPFO in this first phase of modernisation project, the provision of unique Provident Fund number will be restored in the second phase of the project.

Implementation of RSBY in A.P.

1471. SHRI NANDAMURI HARIKRISHNA:

SHRI M.V. MYSURA REDDY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that Andhra Pradesh has not initiated the process of implementation of Rashtriya Swasthya Bima Yojana (RSBY) for families of unorganized sector workers under BPL category;

(b) whether it is also a fact that not even a single Smart Card has been issued to any BPL family in Andhra Pradesh;